

10 years are not declared as permanent Government Servants; and

(b) when were the permanent posts reviewed last time?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH):

| | |
|------------|------------|
| (a): Civil | Electrical |
| 1130 | 119 |

(b): In April, 1974.

High Altitude National Park in Sikkim

1920. SHRI S. K. RAI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government of Sikkim has approached the Central Government for setting up of a High Altitude National Park in that State to preserve its unique wild life; and

(b) if so, the reaction of the Central Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). Not, so far. However, an area for establishing such a Park has been identified during the visit of the Inspector General of Forests in June last. The State Government has stated that it will approach the Centre after the area is surveyed and the management Plan prepared by it.

Auction of Plots in Vivek Vihar, Delhi

1921. SHRI B. N. REDDY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of plots in Vivek Vihar, Shahdara, Delhi (Jhilmil Tahirpur Residential Scheme) yet to be auctioned/re-auctioned/allotted by the Delhi Development Authority;

(b) the reasons why these plots have not been disposed of so far; and

(c) the present plans for disposing them off?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) to (c). Out of about 1400 plots in Vivek Vihar/Jhilmil Tahirpur colony of Delhi Development Authority, about 250 plots are still available for allotment. Most of these plots are reserved for allotment to those whose plots have been acquired and to whom alternative accommodation has to be allotted in accordance with the provisions of the scheme. After the claims of those, whose plots have been acquired, are settled, the remaining plots will be disposed of by auction.

Warna Project in Maharashtra State

1922. SHRI ANNASAHAB GOKHINDE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the broad features of the Warna Project Maharashtra State regarding the final location, the water requirements in thousand million cubic feet and the estimated acreage that would be brought under irrigation, Tahsil-wise in Sangli and Kolhapur districts, alongwith the respective mode of conveying water e.g. canal irrigation and lift irrigation;

(b) whether the drought prone areas of eastern part of Miraj Tahsil, Sangli district are going to be benefited by supplying water; if so, the acreage thereof;

(c) the crop pattern for which the water would be used; the estimated expenditure; and

(d) the time by which the project is likely to be completed?